Name of the corporate debtor: Oxygen Lifeline Retail Private Limited (Company Under Liquidation)

CIN: U52601MP2017PTC044064

Date of commencement of Liquidation 22-09-2022 (Order received to Liquidator on 30-09-2022)

List of Stakeholders as on: 25-11-2022 Version 1.0

As per regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Sl. No.	Category of creditor		nary of received		ary of claims Imitted	_	claims not	claims under	Details in Annexure	Remar ks,
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	verification		if any
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0		NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0		NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	7,45,28,124	1	7,45,28,124	0	0	0	Annexure-I	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	0	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	0	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	0	NIL
7	Operational creditors (Government Dues)	2	1,89,44,312	1	0	0	0	0	Annexure- II	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	7	6,80,34,368	1	3,67,63,464	0	0	3,12,70,904	Annexure- III	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	0	NIL
Total		10	16,15,06,804	3	11,12,91,588	0	0	3,12,70,904	0	NIL

Annexure-1

Name of the corporate debtor: Oxygen Lifeline Retail Private Limited (Company Under Liquidation)

CIN: U52601MP2017PTC044064

Date of commencement of Liquidation 22-09-2022 (Order received to Liquidator on 30-09-2022)

<u>List of Stakeholders as on: 25-11-2022 Version 1.0</u>

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in INR)

Sl. No.	Name of creditor	Details of cl	aim received			Details of clai	m admitted	Amount of continge	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks , if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in SCC	nt claim	dues, that may be set- off		verifica- tion	
	HDFC Bank Ltd	28-10-2022	7,45,28,124	7,45,28,124	Financial claim	7,45,28,124	7,45,28,124	No	66.97%	NIL	NIL	NIL	NIL	

Annexure-II

Name of the corporate debtor: Oxygen Lifeline Retail Private Limited (Company Under Liquidation)

CIN: U52601MP2017PTC044064

Date of commencement of Liquidation 22-09-2022 (Order received to Liquidator on 30-09-2022)

List of Stakeholders (Government Dues)

Sl.	Name of cre	Details of	claim received	Details of claim		admitted				Amount	Amount	Amount	Amount	Remarks, if any
No.	ditor	Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% of	of conti-	of any	of claim	of claim	
		receipt	claimed	claim	claim	covered	covered	related	Voting	ngent	mutual	not	under	
				admitted		by	by guar-	party?	share in	claim		admitted	verificati	
						security	antee		CoC		that may		on	
						interest					be			
1	Commercial Tax Dept (Circle-11)	28-10-2022	1,79,86,762	NIL	Govt Dues	NIL	NIL	No	0.0%	NIL	NIL	NIL	NIL	NIL
2	Commissioner of Income Tax-1(l), Indore	14-12-2021	9,57,550	NIL	Govt Dues	NIL	NIL	No	0.0%	NIL	NIL	NIL	NIL	In accordance with Regulation 12 of IBBI (Liquidation Process) (Second Amendment) Regulation, 2022, the said operational Creditor has not submitted his claim during Liquidation, therefore the claims submitted and duly collated by the RP during CIRP has been admitted in liquidation.
	Total		1,89,44,312											

Annexure-III

Name of the corporate debtor: Oxygen Lifeline Retail Private Limited (Company Under Liquidation)

CIN: U52601MP2017PTC044064

Date of commencement of Liquidation 22-09-2022 (Order received to Liquidator on 30-09-2022)

List of Stakeholders as on: 25-11-2022 Version 1.0

List of Stakeholders (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre ditor	Details of claim received										Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guar- antee	Whether related party?	% of Voting share in SCC	claim	dues, that may be set-off		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	
1	Emkay Distributors	28-10-2022	13,73,617.00	NIL	Operational Debt	NIL	NIL	No	0.0%	NIL	NIL	NIL	13,73,617.00	NIL
2	Omprakash Kakkar	28-10-2022	68,00,000.00	NIL	Operational Debt	NIL	NIL	No	0.0%	NIL	NIL	NIL	68,00,000.00	NIL
3	Rahul Soni S/O Jai Kumar Soni	11-11-2021	56,00,574.00	NIL	Operational Debt	NIL	NIL	No	0.0%	NIL	NIL	NIL	56,00,574.00	In accordance with Regulation 12 of IBBI (Liquidation Process)
4	Karanveer Singh Arora	03-11-2021	35,47,398.34	NIL	Operational Debt	NIL	NIL	No	0.0%	NIL	NIL	NIL	35,47,398.34	(Second Amendment) Regulation, 2022, the said operational Creditor has not submitted his claim during Liquidation, therefore the claims submitted and duly
5	M/S Khushboo Pharma Prop. Ravi Agrawal	01-11-2021	41,30,000.00	NIL	Operational Debt	NIL	NIL	No	0.0%	NIL	NIL	NIL	41,30,000.00	
6	Nitin Agrawal	01-11-2021	59,00,000.00	NIL	Operational Debt	NIL	NIL	No	0.0%	NIL	NIL	NIL	59,00,000.00	collated by the RP during CIRP has been admitted in
7	Anita Mandampal Singh (IGC Petrochem)	26-11-2021	4,06,82,778.85	3,67,63,463.80	Operational Debt	NIL	NIL	No	33.03%	NIL	NIL	NIL	39,19,315.05	liquidation.
	Total		6,80,34,368.19	3,67,63,463.80		_		_	_				3,12,70,904.39	